

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3952**  
TO BE ANSWERED ON 02.04.2018

**CSR FUNDS FOR RURAL DEVELOPMENT**

**3952. SHRI PRABHAT JHA:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether many new initiatives have been taken for the inclusive development in rural areas of the country under Corporate Social Responsibility during the last three years;
- (b) if so, the details thereof;
- (c) the details of expenditure incurred and work executed on rural development under Corporate Social Responsibility during last three years; and
- (d) whether any study on appraisal of work under Corporate Social Responsibility has been undertaken?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT**  
**(SHRI RAM KRIPAL YADAV)**

(a) & (b) : The Schedule VII under Section 135 of Companies Act (2013) suggests that the companies in their Corporate Social Responsibility Policies may include the activities related to the below listed areas:

- Eradicating hunger, poverty and malnutrition, promoting preventive health care and sanitation and making available safe drinking water.
- Promoting education, including special education and employment enhancing vocational skills especially among children, women, elderly, and the differently abled and livelihood enhancement projects.
- Promoting gender equality, empowering women, setting up homes and hostels for women and orphans, setting up old age homes, day care centres and such other facilities for senior citizens and measures for reducing inequalities faced by socially and economically backward groups.
- Ensuring environmental sustainability, ecological balance, protection of flora and fauna, animal welfare, agroforestry, conservation of natural resources and maintaining quality of soil, air and water.
- Protection of national heritage, art and culture including restoration of buildings and sites of historical importance and works of art; setting up public libraries; promotion and development of traditional arts and handicrafts.
- Measures for the benefit of armed forces veterans, war widows and their dependents.
- Training to promote rural sports, nationally recognised sports, Paralympic sports and Olympic sports.
- Contribution to the Prime Minister's National Relief Fund or any other fund set up by the Central Government for socio-economic development and relief and welfare of the Scheduled Castes, the Scheduled Tribes, other backward classes, minorities and women.
- Contributions or funds provided to technology incubators located within academic institutions which are approved by the Central Government.
- Rural development projects.

The above suggested activities are aligned with the activities of the Dept. of Rural Development and thus, leveraging the strength of CSR creates positive impact on the lives of the poor at the grassroots supplementing efforts by the government. Recognising the same, the Ministry has met with the representatives of Industry and Professional Associations linked with Ministry of Corporate Affairs and oriented them on the opportunities available in the rural development programmes, especially Mission Antyodaya, Saansad Adarsh Gram Yojana (SAGY) and Shyama Prasad Mukherji Rurban Mission (SPMRM) for converging private / corporate investments with the government initiatives for the development of villages.

(c) : The requested details are not maintained centrally by this Ministry.

(d) : This Ministry has not undertaken any specific study on appraisal of work under Corporate Social Responsibility.

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